

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 37**

**CA 75/2015 IN TCP 20/2015**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **MUKESH GOKAL V/s CONTERX PVT. LTD**

Section 397-398 of the Companies Act, 2013

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**ORDER**

Counsel Rohaan Cama i/b. M/s. Dastur Kalambi & Associates for the Respondent Nos. 2 to 6 present through VC. Adv. Aurup Dasgupta a/w Shruti Sardessai, Sonam Ghiya & Drshika Hemnani I/b Jhangiani, Narula & Associates for Petitioner present through VC.

**CA 75/2015**

Ld. Counsel for the Applicant informs that the Applicant No.3 has expired and they need to amend the cause title. List this matter on Board on **09.08.2024**.

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**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**